

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 102(ND)13**  
**CA. NO.**

**CORAM:**

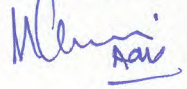
**PRESENT: SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

**NAME OF THE COMPANY: M/s. Parvinder Singh Sawhney V/s. Sawhney Export House Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	M.K. Tiwari	Counsel	Respondent	
2.	RAHUL KUMAR Adv.	Adv.	Petitioner	Rahul Kumar

**ORDERS**

Learned Counsel for the parties are present. Ld. Counsel for the respondent has filed the reply a copy whereof has been provided to the other side. Ld. Counsel for the petitioner seeks & is given three weeks time to file the Rejoinder.

List on 21.3.2017 for arguments.

-59-

(S.K. Mohapatra)  
Member (Tech.)

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(M.K. Hanajura)  
Member (Judicial)